

- (e) if so, the date along with the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): (a) and (b) Yes, Sir.

(c) to (e) The State Government of Maharashtra is proposing to set up two floating jetties near the Gateway of India to improve embarkation and disembarkation facilities for tourist visiting Elephanta, Alibag and other places. The proposal is awaiting clearance of the Indian Navy.

#### **Medical tourism in India**

3852. SHRI BAISHNAB PARIDA: Will the Minister of TOURISM be pleased to state:

- (a) the status of medical tourism in India;
- (b) whether the super-bug report has cast certain adverse effect on this sector;
- (c) whether immigration rules in India are discouraging foreign patients for medical treatment in India; and
- (d) if so, the details thereof, *inter-alia*, indicating the action plan to address this issue?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): (a) and (b) Medical Tourism is one of the growing segments of travel into India. The percentage of Foreign Tourist Arrivals visiting India for Medical Treatment increased from 2.2% in 2009 to 2.7% in 2010. No study has been commissioned to assess the impact of super-bug report on this sector.

(c) and (d) There are no specific inputs which suggest that immigration rules are discouraging foreign patients from coming to India for medical treatment.

#### **FDI in tourism projects**

3853. DR. JANARDHAN WAGHMARE: Will the Minister of TOURISM be pleased to state:

- (a) whether the Foreign Direct Investment are allowed for the development of tourism projects in the country;
- (b) if so, the details thereof and the projects on which FDI is involved; and
- (c) the likely affects of FDI in tourism projects and employment generation expected to be achieved?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): (a) and (b) Yes, Sir. Hotel and Tourism sector is declared as high priority sector and Foreign Direct Investment (FDI) upto 100%, under the automatic route is permitted in 'Hotels and Tourism Sector', subject to applicable laws/regulations, security and other conditionalities.

As per a report received from the Department of Industrial Policy and Promotion, the details of the FDI equity flows from April 2008 to January 2012 in the Hotel and Tourism sector are as follows:

Sl. No.	Year (April-March)	Hotel and Tourism Projects	FDI (Rs. in crore)
1.	2008-09	489	2,098.23
2.	2009-10	582	3,566.32
3.	2010-11	403	1,405.15
4.	2011-12 (Apr-Jan)	427	4,041.28
GRAND TOTAL		1901	11,110.98

(c) The FDI has been allowed with an objective to encourage investments in the hotel sector in India and to create job opportunities in hospitality sector.

#### **Fund for development of tourist cities**

3854. SHRI SALIM ANSARI: Will the Minister of TOURISM be pleased to state:

(a) whether Government has earmarked sufficient funds for the development of tourist cities like Agra, Allahabad, Varanasi and Aligarh;

(b) if so, the details in this regard; and

(c) the complete details of international tourists who visited these cities during the last one year?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): (a) and (b) The development and promotion of places of tourist interest is primarily undertaken by the State Governments/Union Territory Administrations themselves. However, the Ministry of Tourism provides Central Financial Assistance (CFA) for tourism projects, identified in consultation with them, subject to availability of funds and inter-se priority under various schemes of the Ministry.